

strengthen the punitive measures to combat terrorism. The National Investigation Agency has been constituted under the National Investigation Agency Act, 2008 to investigate and prosecute offences under the Acts in the Schedule.

(c) and (d) Due to close coordination between the intelligence agencies of the Centre and State security and intelligence agencies, a number of terrorist incidents have been averted; and this has also resulted in large number of cases being resolved.

Army's intelligence report about escalation in maoist activities

†*75. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that intelligence wing of Army has, in its intelligence report, hinted at escalation in maoist activities in 231 districts of thirteen States, including three districts of NCR;

(b) if so, the details thereof and the measures being taken to check such activities;

(c) whether Government is chalking out a concrete plan to tackle the root causes of naxalite violence; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) No, Sir.

(b) Does not arise.

(c) and (d) Government has adopted an integrated approach in dealing with LWE activities in the arenas of security, development and public perception. State Governments deal with the various issues related to LWE activities in the States. The Central Government supplements their efforts in several ways. These include deployment of Central Paramilitary Forces (CPMFs) and Commando Battalions for Resolute Action (CoBRA); sanction of India Reserve (IR) battalions, setting up of Counter-Insurgency and Anti-Terrorism (CIAT) schools; modernisation and upgradation of the State Police and their Intelligence apparatus under the Scheme for Modernization of State Police Forces (MPF scheme); re-imbursment of security-related expenditure under the Security Related Expenditure (SRE) Scheme; filling up critical infrastructure gaps under the scheme for Special Infrastructure in Leftwing Extremism affected States; assistance in training of State Police through Ministry of Defence, Central Police Organisations and Bureau of Police Research and Development; sharing of intelligence; facilitating inter-State coordination; launching special intra-State and inter-State coordinated joint operations, assistance in community policing and civic actions.

A meeting of Chief Ministers of seven naxal affected States of Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Maharashtra, Orissa and West Bengal with Union Home Minister was held

†Original notice of the question was received in Hindi

on 7th January 2009. Various institutional mechanisms to review and monitor the LWE situation have been established. A high-level Task Force under Cabinet Secretary has been put in place for promoting coordinated efforts across a range of security and development measures. Special efforts are being made to give focussed attention to development activities in identified 34 comparatively more affected districts. 69 schemes of 20 development Ministries have been identified for focussed implementation in these districts.

Escalated cost of Admiral Gorshkov

*76. SHRI PRAKASH JAVADEKAR: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government has agreed to pay the escalated price to Russia for the aircraft carrier, Gorshkov;

(b) if so, the details thereof; and

(c) what are the details of the delivery schedule of this aircraft carrier?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) The Russian side had submitted a revised Master Schedule indicating delay and increase in prices for repair and re-equipping of aircraft carrier ex-Admiral Gorshkov. The Government have agreed to conduct negotiations for finalizing a revised Repair and Re-equipping Contract. The technical verification of additional work was undertaken by the Indian Navy. The Russian side has been invited for price negotiations and the details of the final prices would be known only after completion of these negotiations.

Delivery Acceptance Trials of the ship is expected to be completed in December, 2012.

Impact of global recession on domestic industry

77. SHRI SANJAY RAUT: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether any assessment has been made regarding the impact of recession on domestic industry;

(b) if so, the details indicating the number of industrial units closed down as a result thereof; and

(c) the details of steps taken or proposed to be taken for protecting domestic industry and enhancing job opportunities in the country?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) and (b) The industrial growth measured in terms of Index of Industrial Production (IIP) declined to 2.6% in 2008-09 due to global economic slowdown. The global recession has affected some of the export oriented industries in India, such as textiles, handicrafts, leather, and gems and jewellery. Slowdown in the demand for automobiles and its ancillaries, steel etc. has also been seen.

The Labour Bureau conducted a survey in May, 2009 covering ten important sectors of the economy viz. mining, textiles, metals, automobiles, gems & jewellery, transport, construction,